

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.11.2021

**ORDER NO. 150 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 131 of 2021 for **CESTAT, Chandigarh** on **22.11.2021** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 22.11.2021 at 01:15 p.m.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion matter:- C/60758-60759/2019 Rajvinder Singh Bath & Gursam International vs. CC, Ludhiana

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar